

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 91/17 in CP No.53/BB/2017	-	Hearing	BIFR Ref. Petition U/s 434(1)(d)	Karnataka State Financial Corporation Vs Namasthe Exports Pvt. Ltd. & Others.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

9. Dr. T. Somashekhar 94811 35419	Petitioner	T. Somashekhar
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**ORDER**

Counsel for petitioner is present. He requested time for one month. List it on  
10.10.2017.

  
**MEMBER(J)**

  
**MEMBER(T)**